

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	A. No. 141/18 & IA 667/18 (IA 667/18 – for stay)	Transmission Corporation of Andhra Pradesh Ltd. Vs. Andhra Pradesh Electricity Regulatory Commission & Ors.	1306/2018 Dated 10/04/2018	22/05/2018		03/07/2018 Court-II
02.	IA 655/18 in DFR No. 1328/18 (IA 655/18 – Delay in filing)	Manchukonda Agrotech Pvt Ltd. Vs. Karnataka Electricity Regulatory Commission & Anr.	1328/2018 Dated 11/04/2018	24/05/2018		03/07/2018 Court-II

Dated: 30/05/2018

By Order  
Sd/-  
Dy. Registrar